GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3993 TO BE ANSWERED ON 28.03.2022

States Report on Forest

3993. DR. T. SUMATHY (a) THAMIZHACHITHANGAPANDIAN: SHRI RAKESH SINGH: SHRI PRADYUT BORDOLOI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the Government has expressed concern over poor implementation of the compensatory afforestation scheme especially in terms of efforts from States/UTs to upload correct information on the portal;
- (b) whether a note submitted by the Forest Survey of India to the Ministry of Environment, Forest and Climate Change in January 2020 indicated that only a quarter of the data provided by States on plantations was correct, if so, the details thereof and the reasons therefor;
- (c) if so, proportion of correct data provided by State Governments on afforestation taken up, State-wise particularly in the North East Region;
- (d) whether non-forest areas have also been included in the said reports/maps and forest area has been shown as increased and if so, the details thereof and the reasons therefor:
- (e) the details of public funds spent on compensatory afforestation, year-wise during the last three years and the current year; and
- (f) whether the Government is taking any steps to ensure transparency in compensatory afforestation, if so details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a)to(f) The Compensatory Afforestation Fund (CAMPA fund) are being utilized by States/UTs for compensating the loss of forest & tree cover and ecological services due to diversion of forest land for various developmental projects through compensatory afforestation, activities undercatchment area treatment plan as well asfor protection of forests, biodiversity and wildlifeas per approved Annual Plan of Operations under the provisions ofCompensatory Afforestation Fund Act, 2016 and Rules made thereunder.Compensatory Afforestation and other activities under CAMPA Funds are being regularly monitored by the State/UT Forest Departments through internal monitoring by their Forest officers, Monitoring and evaluation wing, and by independent third party agencies. Monitoring reports are being

submitted by States/UTs to National Authority. The details of CAMPA funds spent on compensatory afforestation, year-wise during the last three years and the current year are enclosed in Annexure-I.

The Ministry has mandatedStates/ UTs to upload the details of various activities taken up under CAMPA fund including photographs and geo-spatial data (polygons) over e-Green Watch portal. Forest Survey of Indiacarries out analysis of geo-spatial data (polygons) of plantations uploaded by the State Forest Departments on e-Green Watch portal for accuracy of location, area and year of planation. The analysis plantations is available on e-Green Watch portal (www.egreenwatch.nic.in).No report has been received in the Ministry from Forest Survey of India on status on plantations taken up under CAMPA Fund in January 2020.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA UNSTARRED QUESTION NO. 3993 DUE FOR REPLY ON 28.03.2022 BY DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN, SHRI RAKESH SINGH, SHRI PRADYUT BORDOLOI 'States Report on Forest'

Sl. No.	Name of State/UT	CAMPA funds spent on Compensatory Afforestation (Rs. in Crore)			
		2018-19	2019-20	2020-21	2021-22
1	Andaman &Nicobar	0.01	0.06	0.01	0.00
2	Andhra Pradesh	12.29	5.86	7.39	0.40
3	Arunachal Pradesh	1.22	0.61	0.00	0.00
4	Assam	4.90	8.21	2.88	0.00
5	Bihar	10.15	19.14	19.68	0.00
6	Chandigarh	1.61	0.00	0.00	0.00
7	Chhattisgarh	652.59	52.23	11.32	0.04
8	Dadar and Nagar Haveli	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.97	0.21
10	Goa	0.05	0.65	2.49	0.92
11	Gujarat	38.46	17.25	52.41	25.02
12	Haryana	30.21	16.63	45.52	26.73
13	Himachal Pradesh	4.26	4.89	5.50	4.03
14	Jammu & Kashmir	10.51	13.11	18.80	0.39
15	Jharkhand	4.48	10.16	8.50	12.91
16	Karnataka	1.93	5.47	2.04	1.96
17	Kerala	0.35	0.00	0.46	0.00
18	Ladakh	0.00	0.00	0.00	0.00
19	Madhya Pradesh	75.95	6.72	2.66	3.96
20	Maharashtra	6.95	15.76	3.12	1.09
21	Manipur	1.30	0.00	5.48	1.96
22	Meghalaya	0.00	0.00	1.34	0.00
23	Mizoram	2.44	0.00	7.75	3.47
24	Odisha	0.00	22.88	31.52	35.00
25	Punjab	6.54	7.21	2.79	3.40
26	Rajasthan	27.54	23.03	23.41	7.30
27	Sikkim	2.04	3.88	3.16	6.60
28	Tamil Nadu	0.59	0.05	0.00	0.00
29	Telangana	32.59	49.52	35.45	18.55
30	Tripura	0.71	1.34	0.39	0.56
31	Uttar Pradesh	20.84	14.82	14.50	12.20
32	Uttarakhand	39.65	38.52	48.28	13.53
33	West Bengal	1.66	0.71	1.05	1.54
	Total	991.82	338.71	358.87	181.77